

(b) if so, the steps Government propose to take or have taken so far in this regard; and

(c) whether Government propose to invite more and more foreign students to Indian Universities where such courses are being taught so that our ancient and cultural heritage reaches all corners of the world in a more practical way?

THE MINISTER OF STATE IN THE DEPTT. OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) Several measures to promote India's cultural heritage are being undertaken. According to the information provided by the UGC, financial assistance for promotion and preservation of Indian cultural heritage and values is being provided under various schemes such as Vedic Studies, Buddhist Studies, Value oriented education etc. These together with bilateral & cultural exchange programmes administered between India and about 70 other foreign countries promote the exchange of scholars in various fields including that of Indian culture e.g. the Government of India and the Shastri Indo-Canadian Institute have also signed an Agreement for exchange of scholars and books between India and Canada.

रेल दुर्घटना से शिकार व्यक्तियों को क्षतिपूर्ति

712. श्री दिलीप सिंह बूढ़ेव: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) 4 सितम्बर 1992 को दक्षिण पूर्व रेलवे के अन्तर्गत किरौड़ीमल स्टेशन पर हुई 322 ड्राउन सवारी गाड़ी की दुर्घटना में मारे गये चालीस व्यक्तियों के किये गये क्षतिपूर्ति दावों में से जुलाई 1995 तक कितने दावों का निपटारा कर दिया गया था;

(ख) उक्त क्षतिपूर्ति दावों के संबंध में किन-किन व्यक्तियों को कितनी-कितनी राशि का भुगतान किस-किस तारीख को किया गया; और

(ग) इस दुर्घटना में घायल और विकलांग हुए कितने और किन-किन व्यक्तियों को कितनी-कितनी राशि का भुगतान किया गया और उन व्यक्तियों को व्यौरा क्या है जिनके मृत्यु क्षतिपूर्ति दावों और विकलांगता क्षतिपूर्ति दावों का निपटारा अभी तक नहीं किया गया है?

रेल मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज): (क) से (ग) 40 मृत्यु के मामलों में से 33 मामलों के

लिए दावे प्राप्त हुए, 33 दावे मामलों में से जुलाई, 1995 तक 5 मामले निपट दिए गए हैं। जुलाई, 1995 के बाद 26 और मृत्यु दावों के मामलों को निपट दिया गया है। 2 मामलों पर रेल दावा अधिकरण द्वारा निर्णय लिया जाना है। घायल होने के मामलों में 17 मामलों के लिए दावे प्राप्त हुए, 17 मामलों में से 5 मामलों में भुगतान किया जा चुका है तथा शेष मामलों को रेल दावा अधिकरण भोपाल पीठ ने खारिज कर दिया है। दावेदार के नाम, भुगतान की गई रकम तथा भुगतान की तारीख के बारे में विवरण नीचे दिया गया है:-

1. जुलाई 1995 तक किया गया भुगतान

आवेदक का नाम	एकक	भुगतान की तिथि
1. श्रीमती सुरेश	2,00,000	23.05.94
2. श्री दिलीप कुमार राठीड़	2,00,000	10.01.95
3. श्रीमती गीता	2,00,000	23.05.93
4. श्रीमती लक्ष्मीबाई	2,00,000	23.05.94
5. श्री आरुण नरसम्मा	2,00,000	जून, 1994
11. जुलाई 1995 के बाद किया गया भुगतान		
1. श्री वेद प्रकाश शर्मा	2,00,000	14.08.95
2. श्रीमती सुबद्रा	2,00,000	13.09.95
3. श्री ए-एस् पिल्लै	2,00,000	03.08.95
4. श्री दादुराम साहू	2,00,000	03.08.95
5. श्रीमती रजिया सेखानी	2,00,000	11.12.95
6. श्री एस् मैथी	2,00,000	03.08.95
7. श्रीमती जानकी बाई	2,00,000	21.11.95
8. श्री मोहन लाल	1,00,000	18.12.95
	1,00,000	12.01.96
9. श्री चक्राम मैती	2,00,000	03.08.95
10. श्रीमती गनेश बाई	2,00,000	03.08.95
11. श्रीमती राजरानी शर्मा	2,00,000	03.08.95
12. श्रीमती तिलमती सफनामी	2,00,000	06.11.95
13. श्री मालक शाह	2,00,000	11.12.95
14. श्रीअली शाह	2,00,000	11.12.95
15. श्रीमती कृष्णा बाई	2,00,000	03.08.95
16. श्री शान्ति मिश्रा	2,00,000	11.12.95
17. श्री प्रेमलाल अग्रवाल	2,00,000	12.02.96
18. श्री सत्या मिश्रा	2,00,000	11.12.95
19. श्री राम दीवान सिंह	2,00,000	03.08.95

आवेदक का नाम	एकक	भुगतान की तिथि
20. श्रीमती कंचन बाई	2,00,000	12.2.96
21. श्री बरत राम बरेय	2,00,000	18.12.95
22. श्री डी पी धोनर	2,00,000	16.1.96
23. श्री डी पी धोनर	2,00,000	16.1.96
24. श्रीमती जी बाई	2,00,000	16.8.95
25. श्रीमती सुलोचना बाई	2,00,000	11.12.95
26. श्री जोधु दास महन्त	2,00,000	18.12.95
III. चालू हुए मामलों में किया गया भुगतान		
1. श्री एसके विस्वास	19,000	21.1.95
2. श्रीमती राम बाई	2,000	21.11.95
3. श्रीमती हीरा बाई	2,000	25.2.93
4. श्री रामदेव महतो	2,000	18.8.95
5. श्री व्यास नारायण	15,000	30.5.95

Opening of Schools in Kamataka

713. SHRI JANARDHANA POOJARY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to open more Navodaya Vidyalayas as well as Kendriya Vidyalayas in Kamataka during the current year; and

(b) if so, the names of the places where these are proposed to be opened?

THE MINISTER OF STATE IN THE DEPTT. OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) No, Sir. (b) Does not arise.

Shrimp Farming

714. MISS SAROJ KHAPARDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have conducted any survey about the brackish water area available for developing shrimp farming in the coastal areas of Maharashtra;

(b) if so, what are the details thereof;

(c) whether the entire area in the State is being fully utilised for shrimp farming; and

(d) if not, what steps Government propose to take for the full utilisation and development of shrimp farming in the coastal areas of Maharashtra?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) and (b) Yes, Sir. Macro level surveys have indicated potential of over 10,000 ha. of brackishwater area suitable for developing shrimp farming; in the coastal areas of Maharashtra.

(c) and (d) About 2000 ha. has been brought under shrimp farming in the coastal areas of Maharashtra. Shrimp farming is taken up in the private sector by farmers for whom the following assistance has been made available:

i) establishment of Brackishwater Fish Farmers Development Agencies in the District: of Thane, Raigad, Ratnagiri, Sindhudurg which provide a package of technical, financial and extension support to shrimp farmers.

ii) provision of incentives in the form of: subsidy for development of shrimp farms, both for extensive and semi-intensive culture shrimp/prawn hatcheries for supply of seed establishment of shrimp feed mills, training of shrimp farmers and establishment of demonstration-cum-training centres, etc.

iii) land lease policy for leasing Government brackishwater land to private entrepreneurs to take up prawn farming activities.

Implementation of Operation Flood Programme

715. SHRI JAYANTI PATNAIK: Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) the names of States where Operation Flood Programme is being implemented;

(b) whether Government have made any review of the implementation of the Programme in those States; and

(c) if so, the details of achievements made as on date under the Programme in the country, Statewise?

THE MINISTER OF STATE OF THE DEPARTMENT of ANIMAL HUSBANDRY AND DAIRYING (DR. RAGHUVANSH PRASAD SINGH): (a) to (c) Operation Flood Programme has come to a close on 31-12-95, but reimbursements from World Bank for the expenditure committed upto 31-12-95 were available upto 30-4-96. The implementation of programme was being